

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2015/(T.P.)
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016


NAME OF THE PARTIES: M/s. Cottonificio Honegger S.p.a.
through Board of Receivers
V/s.
M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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|----|-----------------------|----------|---|
| 1. | Mr. U.K. Chaudhary, | Sr. Adv. | Petitioners  |
| 2. | Mr. Sanjeev Sharma, | Adv. | |
| 3. | Mr. Abhishek Swaroop, | Adv. | |
| 4. | Mr. Himanshu Vij, | Adv. | |
| 5. | Ms. Swapnali Desai, | Adv. | |

For Respondents

- | | | | |
|----|------------------|------|---|
| 1. | Mr. Anuj Berry, | adv |  |
| 2. | Mr. Anuj Bhasme, | adv | |
| 3. | Mr. Malak Bhatt, | adv. | |

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Order**CP. No. 87/397-398/CLB/MB/MAH/2015**

The Division Bench that heard in part not being constituted today, the hearing schedule given for today and tomorrow is hereby postponed to 28.09.2016 for hearing on the Petitioner side and to 05.10.2016 for hearing on the Respondent side.

List this matter for hearing on 28.09.2016 & 05.10.2016.

sd/-**B.S.V. PRAKASH KUMAR**
Member (Judicial)**sd/-****M. K. SHRAWAT**
Member (Judicial)